COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI (APPELLATE JURISDICTION)

Appeal No. 7 of 2016

Dated : 30th August 2016

In the Matter of:

Godawari Power & Ispat Ltd. **… Appellant(s)**

Vs.

Chhattisgarh State Load Despatch Centre & Anr. **… Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

O R D E R

The Bench did not assemble today.

The matter is posted for hearing on **22nd Nov, 2016.**

(Court Master)

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